

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.04.2024

ORDER NO. 56 of 2024

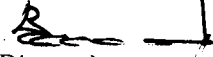
Hon'ble President is pleased to partially modify the roster order no. 28 and 53 of 2024 for **CESTAT, New Delhi** on **03.05.2024, 17.05.2024, 24.05.2024** and **31.05.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 03.05.2024 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	CST/16-20/2014 & Others M/s. United Breweries Ltd. vs. State of Rajasthan
On 17.05.2024 at 2:30 p.m.		CST/5/2015 Shri Karthik Papers Limited vs. The Commercial Tax Officer
On 24.05.2024 at 2:30 p.m.		CST/1-6/2017 & Others State of Maharashtra vs. M/s. CMS Computers Ltd.
On 31.05.2024 at 2:30 p.m.		CST/22-25/2017 & Others Assistant Commissioner Anti- evasion vs. M/s. Ultratech Cement Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar